

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1932
TO BE ANSWERED ON 03.07.2019

TRADE AGREEMENT WITH IRAN

1932. SHRI ANTO ANTONY

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Government has entered into any bilateral trade agreements including for import of oil with Islamic Republic of Iran;
- (b) if so, the details thereof;
- (c) whether the Government proposes to withdraw/ discontinue trade with that country and if so, the details along with the reasons therefor;
- (d) whether there is any pressure on the Government from United States of America or any other country in this regard; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) & (b) An "Agreement on Trade and Economic Cooperation between the Government of the Republic of India and the Government of Islamic Republic of Iran" was signed on 10 April 2001. The Agreement, *inter alia*, provides for strengthening and diversifying trade relations and economic cooperation between India and Iran on the basis of equity, mutual respect and reciprocal benefits. There is no specific Government to Government Agreement on import of crude oil from Iran. Such imports are based on commercial contracts between the companies.

(c) No.

(d) & (e) India's bilateral relations with Iran stand on their own and are not influenced by India's relations with any third country.
